

HIGH COURT OF JHARKHAND, RANCHI

Office Order No. 614 /Accts.

Dated : 12/09/23

The Court has been pleased to allot new chambers to the following Advocates thereby cancelling the chambers allotted to them vide Office Order No. 393/Accts. dated 06.06.2023:

Sl. No.	Form S.No.	Name of Advocate	Chamber allotted earlier	New allotment
1	22	Tarpeshwar Nath Mishra	2C/272	2B/036
2	348	Preeti @ Preety Sinha	2B/247	2B/047
3	16	Vandana Bharti	2C/278	2B/054
4	19	Nivedita Kundu	1B/262	1B/051
5	472	Vandana Singh	2C/279	1B/057
6	453	Arbind Kumar Sinha	1A/210	1B/036
7	263	Shri Prakash Roy	2B/244	2B/033
8	102	Rajendra Krishna	2C/070	2A/005

The aforementioned Advocates are directed to vacate their previously allotted chambers and take possession of the newly allotted chambers as mentioned in the table above within three days. The Advocates are further directed to submit the keys of their previously allotted chambers to the Court Officer.

By Order,
Sd/- Mohammad Shakir
Registrar General

Memo No. 1884 /Accts.

Dated 12/09/23

Copy forwarded to the President, Advocates' Association, High Court of Jharkhand, Ranchi/ Executive Engineer, Jharkhand State Electricity Board, Dhurwa, Ranchi/ Executive Engineer, Building Construction Department, Ranchi/ O/o Registrar General/ Registrar (Establishment)/C.P.C. Section for uploading the same on the Official website of High Court of Jharkhand/ A.R.-cum-Court Officer, High Court of Jharkhand for information and/or necessary action.


Registrar General